

r

ITEM NO.73

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).26896/2013

RAM RATTAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr Mukesh Kumar Singh, Adv.
Mr. Purushottam Sharma Tripathi, Adv.

For Respondent(s)

Mr C.D.Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 are granted six weeks time for filing
counter affidavit subject to service of complete set of pleadings within
three weeks time of which necessary proof be filed on record.

List again on 25.4.2014.

		(M.A.SAYEED)	
		REGISTRAR	

hj